Name of the Corporate Debtor: McNally Bharat Engineering Company Limited; Date of Commencement of CIRP: 29-04-2022; List of Creditors as on: 19-12-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

## (Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No. Summary of Claims Received Summary of Claims Admitted Amount of Claim Amount of Claims Category of Amount of **Details in Annexure** Creditor **Contingent Claims** Not Admitted under Verification (Only PDF) % Share in Total No. of Claims Amount No. of Claims Amount Amount of Claims Admitted 0 0 0 0 1 Secured financial 0 0.00 0 0 NA creditors belonging to any class of creditors 2 8 20262986239 6 22.65 8290219707 Unsecured financial 11353866533 618899999 0 Annexure 2 creditors belonging to any class of creditors 3 Secured financial 15 35591701815 15 35096968809 70.03 0 494733006 0 Annexure 3 creditors (other than financial creditors belonging to any class of creditors) 4 Unsecured financial 4 2778160013 4 1471985540 2.94 0 1306174473 0 Annexure 4 creditors (other than financial creditors belonging to any class of creditors) 5 Operational creditors 0 0 0 0 0.00 0 0 0 NA (Workmen) 6 Operational creditors 10 3664403 10 276601 0.00 3387802 0 0 Annexure 6 (Employees) 7 Operational creditors 25 2035021264 23 345328174 0.69 1399077491 290615599 0 Annexure 7 (Government Dues) 8 Operational creditors 358 5332016165 352 1840181897 3.67 2431788960 1060045308 0 Annexure 8 (other than Workmen and Employees and Government Dues) 9 Other creditors, if 14 4736818142 13 10121344 0.02 3090571415 1636125383 0 Annexure 9 any, (other than financial creditors and operational creditors) 434 70740368041 423 50118728898 100.00 7543725667 13077913476 0 Total